

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 77 OF 2026**

IN THE MATTER OF:

Smt Gosia Khatoon

.....PETITIONER

VERSUS

State of Haryana & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 09.02.2026)

Smt Gosia Khatoon

.....PETITIONER

VERSUS

1. State of Haryana
Through Principal Secretary,
Environment and Climate Change Department, Government of Haryana
IInd Floor, Bays No. 55-58, Paryatan Bhawan,
Sector-2, Panchkula, Haryana-134109
Email: environment@hry.nic.in / csharyana@gov.in **Respondent No.1**
2. District Magistrate, Nuh
2nd Floor, Mini Secretariat, Nuh Palwal Road,
Nuh, Haryana – 122107
Email: dcnuh@hry.nic.in **Respondent No.2**
3. Haryana State Pollution Control Board
C-11, Sector-6, Panchkula, Haryana - 134109
Email: hqhspcb@hspcb.org.in **Respondent No.3**
4. M/s AOV Agro Food Private Limited
Village Tapkan, District Nuh, Haryana-122107 **Respondent No.4**